

data to the concerned Government agencies.

12. Research schemes and studies for assessing the ecological and socio-economic impacts of bull trawling may be promoted.

Entertainment Programmes From Foreign Agencies

5472. PROF. MALINI BHATTACHARYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria to purchase entertainment programmes from foreign agencies adopted by the Doordarshan;

(b) the total time, including prime time, given to such programmes; and

(c) the total money including foreign exchange, spent on such programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO) (a) and (b) Doordarshan buys foreign programmes including entertainment programmes keeping in view its programmes requirements from time to time. Presently, approximately 120 mts. per week is utilised for foreign entertainment programmes in the sponsored category in addition to separate telecast hours for feature films and short films.

(c) Doordarshan does not incur any expenditure on the import of sponsored programmes. However, an expenditure of US\$ 1,14,600 has been incurred on import of feature films and short films during 1989-92.

[Translation]

Accommodation From M.T.N.L. Pool

5473. MOHAMMED ALI ASHRAF FATMI:
SHRI KHELAN RAMJANGDE:

Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether alternative accommodation has been provided on priority basis from Mahanagar Telephone Nigam Limited pool since its inception in Delhi during the last five years to those

persons who were already in possession of Government accommodations;

(b) whether any inquiry was conducted in each of the above cases that these people were residing in Government accommodation regularly before the allotment were made by the M.T.N.L.; and

(c) if so, the criteria adopted for residing regularly in these accommodation before providing such alternative accommodation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) Employees, on joining Delhi Telephones, are allotted alternate accommodation on priority basis from MTNL pool subject to however, to its availability, provided they were already in occupation of Government accommodation allotted to them on regular basis from some other pool.

(b) The requisite information as to whether the accommodation was allotted in the earlier pool on regular basis is ascertained from the controlling Authority of that pool.

(c) The instructions of Directorate of Estates, ministry of Urban Development are followed by MTNL. the accommodation in the previous pool should have been allotted to the employees in his own turn on the normal waiting list.

Power Sub-stations In Uttar Pradesh

5474. SHRI RAM PAL SINGH: Will the Minister of POWER be pleased to State:

(a) the number of proposals for the construction of power sub-stations sent by the Government of Uttar Pradesh to the power Finance Corporation during 1992-93

(b) the number of the sub-stations out of them approved and the amount provided for this purpose; and

(c) the progress made so far for construction of these sub-stations and the time by which these are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA

NAIDU): (a) UPSEB had posed one proposal for construction of a 400 KV D/c line from Anpara to Varanasi to Power Finance Corporation (PFC) during 1992-93 for financing. PFC could not, however, sanction any loan for the project since UPSEB did not qualify for new loans due to non-fulfilment of certain conditions laid down in the Operational Policy Statement and PFC lending policy

(b) and (c) Does not arise in view of (a) above.

Supply of Power to Bihar

5476. SHRI RAMDEW RAM: Will the Minister of POWER be pleased to state:

(a) the total quantum of power generated by the Bihar State Electricity Board during each of the last three years; and

(b) the names of the central power stations from which the power supplied to the State Electricity Board and the quantum thereof, during the above period?

THE MINISTER OF STATE IN THE MINISTRY FOR POWER (SHRI P. V. RANGAYYA NAIDU): (a) During the years 1990-91, 1991-92 and 1992-93 the total energy generation by BSEB was 2974 million units, 2586 million units and 2955 million units respectively.

(b) The required details are as under:-

(All figures in MU)

	1990-91	1991-92	1992-93
Energy supplied to BSEB from			
Farakka STPS	960.3	1591.9	1764.4
Chukha HEP	415.3	431.3	412.9
Singrauli STPS	11.7	22	-
Anta GBS	326.5	331.4	116.7
Auraiya GBS	403.2	544.4	163.2
Total	2117.0	2901.2	2457.2

Rural Electrification in U.P.

5477. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of POWER be pleased to state the number of districts in Uttar Pradesh which have been fully electrified during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA

NAIDU): Information is being collected and will be laid on the Table of the House.

Talks with G-7 Counters

5478. SHRI RAMESHWAR PATIDAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have held/